

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5257

ANSWERED ON:26.04.2013

LNG PIPELINE

Dhanaplan Shri K. P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has received any proposals from State/UT Governments including Tamil Nadu for setting up Liquefied Natural Gas (LNG) pipeline along the National Highways; and

(b) if so, the details thereof and the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b): No, Madam. However, GAIL had been authorized by MoP&NG to lay Kochi-Kanjirkkod- Bangalore-Mangalore Natural Gas pipeline. During construction of the said pipeline, the farmers/land owners in Coimbatore and Tirupur regions started opposing the project and stalled construction activities. Subsequent to a public hearing in the matter, Government of Tamil Nadu conveyed its decision, allowing GAIL to lay the pipeline along National Highways. The Government of Tamil Nadu has been requested to reconsider its decision, keeping in view the technical non-viability of laying Pipelines along National Highways, huge financial commitments already done on the envisaged route and the global pipeline industry practices.